

Night Landing Facilities at Rajkot Airport

8659. SHRI BALVANT MANWAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there are no facilities for night landing and night-take off at Rajkot Airport; and

(b) if so, the steps taken to make these facilities available at Rajkot Airport?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Night landing facilities and night take-off facilities are available at Rajkot Airport.

(b) Does not arise.

Power Breakdown in West Delhi

8660. SHRI TEJ NARAYAN SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether there are frequent power breakdowns in many areas of West Delhi causing lot of hardship to the residents during the summer;

(b) if so, the reasons thereof; and

(c) the remedial measures taken to avoid the frequent breakdowns and arrange regular supply of power in these areas particularly in Ram Nagar, Choukhandi, Mukhran Garden and Sant Nagar?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). According to DESU, the power supply position in the various areas of West Delhi is by and large satisfactory. Adequate arrangements already exist for attending to the unforeseen power

breakdowns. Routine maintenance and augmentation of the distribution system is also carried out regularly to ensure regular supply in the various areas.

Transfer of Electricity Connections

8661. SHRI DILIP SINGH JU DEO:
SHRI SANAT KUMAR MAN-
DAL:
SHRI RESHAM LAL JANGDE:

Will the Minister of ENERGY be pleased to state:

(a) the number of cases pending in various Zonal offices of the Delhi Electric Supply Undertaking regarding transfer of domestic consumption electricity connections and the security deposits;

(b) the break up of these cases according to the period for which these are pending;

(c) the reasons for the delay in taking action on these cases;

(d) the time by which the pending cases will be disposed off; and

(e) the measure which Government propose to take to streamline and simplify the existing procedure for the transfer and refund of security deposits?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (e). The information is being collected and will be laid on the Table of the House.

Flight to Bhubaneswar from different places

8662. SHRI GOPI NATH GAJAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the flights to Bhubaneswar from different places have been curtailed;

(b) if so, the reasons therefor; and

(c) the steps taken to increase the flights to Bhubaneswar?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Due to acute capacity constraints the flights operated to Bhubaneswar by Indian Airlines and Vayudoot from different places have been curtailed.

(c) Indian Airlines would consider restoring the curtailed flights in a phased manner once the capacity position normalises. Vayudoot do so after the aircraft fleet is adequately augmented.

Deputationists in Vigilance Department Northern Railway

8663. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a policy to induct railway-employees or persons from outside the Railways on deputation into the Vigilance Department of the Northern Railway;

(b) if so, the categories that come under the purview of this policy and the procedure/criteria thereof; and

(c) the number of the employees/persons thus inducted on deputation, their period and the rules for extending the period?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The posts of Vigilance Inspectors and officers are filled on tenure basis from employees working in the various disciplines of the Railway such as Accounts, Traffic (Com-

mercial), Engineering, Mechanical, Personnel, Security and Stores. However, one post of an Assistant Vigilance Officer, is filled by an official drawn on deputation from the Police Department. The posts of inspectors are filled on the basis of a selection from amongst the volunteering, staff after a careful check of their service record and integrity. Officers are taken on the basis of their experience, service record and integrity.

(c) The number of Vigilance Inspectors and officers is 29 and 7 and their normal tenure is 4 and 3 years respectively. In the case of meritorious service, for inspectors, this can be extended to 6 years. Beyond that and in all cases of officers extension of tenure is given by the Railway Board only in a few exceptional cases.

Increase in Air Flights from Hyderabad

8664. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for which the Air India has reduced the frequency of its International flights to and from Hyderabad (A.P.);

(b) whether there is any proposal to increase the Air India international flights from Hyderabad (A.P.);

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Air India has not reduced the frequency of its international flights to/from Hyderabad.

(c) Does not arise.

(d) It has been assessed that the current services satisfactorily cater to the de-